

ITEM NO.13

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 5-6/2017 in Civil Appeal No(s). 1071-1072/2017

NASEEMA KHAN

Appellant(s)

VERSUS

SHAFIQUR RAHMAN AND ORS

Respondent(s)

(for recalling the court's order dated 23.1.2017 and office report)

Date : 17/04/2017 These applications were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Shakil Ahmed Syed, Adv.

Mr. Uzmi Jameel Husain, Adv.

Mr. Mohd. Parvez Dabas, Adv.

Mr. Milan Laskar, Adv.

For Respondent(s) Mr. B.K. Sharma, Sr. Adv.

Mr. Niraj Gupta, Adv.

Ms. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks&#39; time is granted to the petitioner to file reply to IA nos. 5-6/2017.

List on 10 th

July, 2017.

(DEEPAK MANSUKHANI) (RAJINDER KAUR)

AR-cum-PS Court Master